

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TP (HC)/34, 35, 36/CAA/2017

NAME OF THE TRANSFEROR : HANSA VISION INDIA PVT LTD

NAME OF THE TRANSFERRE : HANSA HOLDINGS PVT LTD
HANSA ESTATES PVT LTD

UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|---------------------------|-----------|
| REPRESENTATION BY WHOM | | | |
| 1. | A.M. ILANGO | COUNSEL FOR PETITIONER | 2 |

ORDER

Shri A M Ilango, counsel for the petitioner present and submitted that the report of RD is awaited. Time is enlarged for hearing at his request. Put up on 25.07.2017 at 10.30 A.M.


 (K. Anantha Padmanabha Swamy)
 Member (Judicial)